

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3662  
ANSWERED ON:10.09.2007  
ASSISTANCE FROM CRF AND NCCF  
Kharventhan Shri Salarapatty Kuppusamy

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the norms for assistance from Calamity Relief Fund (CRF) and National Calamity Contingency Fund (NCCF) had become outdated;
- (b) if so, the details thereof;
- (c) whether any Committee has been constituted to suggest revision in the norms;
- (d) if so, whether the Committee has submitted its Report; and
- (e) if so, the details thereof alongwith the steps taken/proposed to be taken by the Government to implement the Report?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTI LAL BHURIA)

(a)to(e): The Ministry of Home Affairs (MHA) is concerned with matters relating to items and norms of expenditure for assistance from Calamity Relief Fund (CRF) and National Calamity Contingency Fund (NCCF). They have informed that it has generally been a practice to review and revise the items and norms of assistance immediately, after the Award of the successive Finance Commissions is accepted by the Government. Subsequent to the Award of the 12th Finance Commission, an Expert Group was constituted by the Ministry of Home Affairs, to review and recommend revision of the items and norms of assistance from CRF/NCCF.

MHA have further informed that the Government of India, considering the recommendations of the Expert Group, has approved the revision of items and norms of assistance from CRF/NCCF, which have been circulated by them to all the States and concerned Central Ministries on 27th June, 2007.